	Annexure – 6 Name of the corporate debtor: Fairwealth Housing Private Limited; Date of commencement of CIRP:01.06.2022 (Order served to IRP dated 01.06.2022); List of creditors as on: 29.08.2022													
	List of operational creditors (Employees) (Amount in Rs.)													
SI. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of	Amount of any	Amount of		Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	l contingent l	mutual dues, that may be set- off	claim under verification	Amount of claim not admitted		
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
				-	-						-			